

Indian Films

2305. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of Pakistan cancelled the licences of a number of Indian films being shown in Pakistan in November, 1957;

(b) if so, what is the number of licences so far cancelled; and

(c) whether there are any restrictions on the export of Indian films to Pakistan?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) As far as Government of India are aware, no licences for Indian films being shown in Pakistan in November, 1957, were cancelled by Government of Pakistan.

(b) Does not arise.

(c) Indo-Pakistan trade in films is regulated under the Indo-Pakistan Trade Agreement of 1957, according to which Pakistan has undertaken to import from India 10 Bengali and 7 Hindi/Urdu films on the basis of outright sale. Government of India have not placed any restrictions on the export of Indian films to Pakistan.

बढ़ईगिरी प्रशिक्षण व उत्पादन केन्द्र

२३०६. श्री पद्म देव : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में कितने बढ़ई-गिरी प्रशिक्षण व उत्पादन केन्द्र हैं ;

(ख) ये कहाँ कहाँ हैं ;

(ग) इन केन्द्रों में कितने व्यक्ति प्रशिक्षण पा रहे हैं ;

(घ) इन केन्द्रों की आय और व्यय का व्यौरा क्या है ;

(ङ) इन केन्द्रों में क्या सामान तैयार होता है ; और

(च) वर्ष, १९५७-५८ में कितने केन्द्र खोले गये ?

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री): (क) दो केन्द्र ।

(ख) पाउन्ता (सामूर जिला) और जुब्बल (महासू जिला) में ।

(ग) इकतीस व्यक्ति ।

(घ) अप्रैल से दिसम्बर, १९५७ तक के आंकड़े निम्न हैं :—

आय	३,०२२ रु०
व्यय	१९,१५७ रु०

(ङ) फर्नीचर, घरेलू काम की चीजें आदि ।

(च) एक भी नहीं ।

हिमाचल प्रदेश में चमड़ा प्रशिक्षण व उत्पादन केन्द्र

२३०७. श्री पद्म देव : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में चमड़ा प्रशिक्षण उत्पादन तथा चमड़ा रंगने के कितने केन्द्र हैं ;

(ख) इन केन्द्रों में अनुसूचित जातियों तथा अन्य जातियों के प्रलग प्रलग कितने व्यक्ति प्रशिक्षण पा रहे हैं ;

(ग) इन केन्द्रों की आय और व्यय का व्यौरा क्या है ; और

(घ) वर्ष १९५७-५८ में कितने केन्द्र खोले गये ?

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री): (क) हिमाचल प्रदेश में

बनना प्रशिक्षण सह-उत्पादन के ३ केन्द्र हैं।
बनना रंगने का एक भी केन्द्र हिमाचल प्रदेश
में नहीं है।

(ख) इन केन्द्रों में अनुसूचित जातियों
के १५ व्यक्ति प्रशिक्षण पा रहे हैं। अन्य
जातियों का एक भी व्यक्ति उनमें नहीं है।

(ग) अप्रैल से दिसम्बर १९५७ तक
के आंकड़े निम्नानुसार हैं :-

आय	७,२३०६०
व्यय	२७,७३३६०

(घ) एक भी नहीं।

**State Trading Corporation of
India (Private) Ltd.**

2308. Shri V. C. Shukla: Will the
Minister of Commerce and Industry
be pleased to state what specific and
direct service is rendered by the State
Trading Corporation of India (Private)
Ltd. to the consumers of cement in
India together with the particulars of
distributing agencies, if any, organised
maintained by the State Trading Cor-
poration for the purpose?

The Minister of Commerce and In-
dustry (Shri Lal Bahadur Shastri):
A statement is placed on the Table of
Lok Sabha. [See Appendix VII, an-
nexeure No. 46.]

State Trading Corporation

2309. Shri V. C. Shukla: Will the
Minister of Commerce and Industry
be pleased to state:

(a) the total number of export
contracts for Iron Ore entered into by
the State Trading Corporation of India
(Private) Ltd. exclusively by them-
selves departmentally right from the
beginning;

(b) the total tonnage contracted;

(c) the total tonnage actually sup-
plied;

(d) the price or prices at which
contracted;

(e) the handling charges per ton;
and

(f) the penalty, if any, paid by the
State Trading Corporation?

The Minister of Commerce and In-
dustry (Shri Lal Bahadur Shastri):

(a) Number of direct contracts con-
cluded by the State Trading Cor-
poration is 17.

(b) Total tonnage contracted:

(i) For delivery lasting upto the
end of 1958 and for which
the prices have been fixed:
22,95,000 tons.

(ii) For delivery from July, 1958
and onwards for which prices
have not been fixed:

From July, 1958 to December,
1958.—6,00,000 tons

From July, 1959 onward —
63,00,000 tons.

(c) Total quantity shipped against:

(i) above is 14,62,000 tons; and
against.

(ii) above delivery will start from
July, 1958.

(d) It is not in the business interest
of the Corporation to disclose details
about prices.

(c)	Port	Handling charges per ton.
1.	Bhavnagar . . .	7.75
2.	Calcutta . . .	12.50
3.	Vizagapatam . . .	5.75
4.	Kakinada . . .	7.00
5.	Masulipatam . . .	9.25
6.	Madras . . .	9.50
7.	Cochin . . .	7.00
8.	Mangalore . . .	9.00
9.	Kandla . . .	7.75
10.	Bombay . . .	11.50

(f) Negligible amounts in the nor-
mal course of business.